

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

4. IA(I.B.C)/2288(MB)2024  
IN  
C.P. (IB)/188(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: Aditya Birla Finance Limited  
VS  
Delta Iron and Steel Company  
Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Ms. Vedansi Shah, Ld. Proxy Counsel for the Applicant present through virtual mode.
2. Ld. Proxy Counsel submits that the arguing Counsel is not available. He seeks some time for arguments.
3. At the request of Proxy Counsel, the matter is adjourned to **03.06.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**